

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00121/2017

DATED THIS THE 16TH DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Shri Sabakath Hussain H.C. IFS,
S/o Hussain Peer,
Aged about 57 years,
Deputy Conservator of Forests,
Dharwad Division,
“Forest Complex”
Near K.C. Park,
Dharwad – 580 008

.....Applicant

(By Advocate M/s Subbarao & Co.)

Vs.

1. The Union of India by its Secretary
To Government, Department of Personnel,
& Training, Ministry of Personnel, Public
Grievances and Pension,
North Block,
New Delhi – 110 001.

2. The Union Public Service Commission,
Dholpur House, Shahjan Road,
New Delhi – 110 001.

3. The Union of India by its Secretary to
Government, Ministry of Environment,
Forests & Climate Change,
Indira Paryavaran Bhawan, 6th Floor,
Prithvi Block, Jor Bagh Road,
Ali Ganj, New Delhi – 110 003

4. The Chief Secretary,
Government of Karnataka,
Department of Personnel &
Administrative Reforms,
Vidhana Soudha,
Bengaluru – 560 001.

5. The State of Karnataka
Represented by its Principal Secretary,
To Government Department of Forest,
Environment & Ecology,
M.S. Building,
Bengaluru – 560 001

....Respondents

(By Shri S. Prakash Shetty, Counsel for Respondent No. 1&3 and
Shri T.S. Mahanthesh, Counsel for Respondent No. 4 & 5)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard the matter in great detail. Apparently the UPSC have examined

the matter at length and have informed that the Confidential Report of the applicant was not adequate at that point of time. The learned counsels were quizzed by us on this aspect and they had nothing more to add to it.

2. Therefore no merit in the OA. The OA is dismissed. No order as to costs.

(DINESH SHARMA)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00121/2017

Annexure A1 Copy of the Forest Departmental Civil List of State Forest Service

Annexure A2 Copy of the order dated 02.08.2013 of the Karnataka Administrative Tribunal

Annexure A3 Copy of the representation dated 23.06.2014

Annexure A4 Copy of the order dated 02.12.2015

Annexure A5 Copy of the order dated 31.12.2014

Annexure A6 Copy of the order dated 25.01.2017

Annexure A7 Copy of the representation dated 06.02.2017

Annexure A8 Copy of the order dated 25.08.2011 passed in OA No. 474/2007

Annexures with reply statement

Nil

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